

PARLIAMENT OF INDIA



RAJYA SABHA SECRETARIAT

SELECT COMMITTEE ON PREVENTION OF CORRUPTION (AMENDMENT) BILL, 2013

INVITES SUGGESTIONS ON

The Prevention of Corruption (Amendment) Bill, 2013

The Rajya Sabha has constituted on 11th December, 2015, a Select Committee chaired by **Shri Anil Madhav Dave, Member of Parliament (Rajya Sabha)** to examine the Prevention of Corruption (Amendment) Bill, 2013 alongwith the official amendments proposed therein to contain and curb corruption in public offices. The copy of Prevention of Corruption (Amendment) Bill, 2013 together with official amendments is on the website of Rajya Sabha (<http://rajyasabha.nic.in>).

2. The Committee solicits views/suggestions on the said Bill and amendments within fifteen days of publication of this advertisement. Those desirous of submitting written or/and oral suggestions on the Bill before the Committee may send two copies of their memoranda (in English or Hindi) to Shri Ashok K Sahoo, Joint Director, Rajya Sabha Secretariat, 222, Second Floor, Parliament House Annexe, New Delhi-110001 (Tel: 23035365, Fax: 23016784, E-mail: rs-scpc@sansad.nic.in).

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